

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
STARRED QUESTION NO. *196
TO BE ANSWERED ON 29.07.2016**

REDUCTION IN GOVERNMENT STAKE IN PSUS

*196: SHRI SATAV RAJEEV:
SHRI MOHITE PATIL VIJAYSINH SHANKAR RAO:

Will the **Minister of Planning** be pleased to state:

- (a) whether NITI Aayog has suggested to downsize Governments holding in Public Sector Undertakings (PSUs);
- (b) If so, the details thereof along with its objectives;
- (c) whether various Ministries/departments of the Government have opposed the aforesaid proposal and if so, the response of the Government thereto;
- (d) whether the Government is likely to loose some premium in case it divests its stake and if so, the details thereof; and
- (e) the details of PSUs identified for the purpose along with the time by which the decision is likely to be taken in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING
AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT &
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(RAO INDERJIT SINGH)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *196 RAISED BY SHRI SATAV RAJEEV MOHITE PATIL VIJAYSINH SHANKARRAO, MP REGARDING "REDUCTION IN GOVERNMENT STAKE IN PSUS".

(a) to (e): NITI Aayog is currently analyzing the CPSEs which may be potential candidates for a reduction in Government shareholding in consultation with the concerned administrative Departments/Ministries.
